

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
STARRED QUESTION NO. 349  
TO BE ANSWERED ON 23.12.2015**

**RAILWAY PROJECTS**

†\*349. **SHRI LALLU SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of railway projects, the funding of which is to be shared between the Union and the State Governments;**
- (b) whether some of these projects have been delayed and if so, the details thereof;**
- (c) the length of new railway lines announced in the last three Railway Budgets and the position of Uttar Pradesh in such new projects;**
- (d) the details of projects on which work has commenced and the quantum of work completed, zone-wise; and**
- (e) the steps being taken to expedite the work on new line railway projects especially those passing through Uttar Pradesh?**

**ANSWER**

**MINISTER OF RAILWAYS**

**(SHRI SURESH PRABHAKAR PRABHU)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 349 BY SHRI LALLU SINGH TO BE ANSWERED IN LOK SABHA ON 23.12.2015 REGARDING RAILWAY PROJECTS.**

**(a) & (b): 42 Railway projects having a length of 5,673 Km costing ₹ 61,639 crore have been taken up on cost sharing basis with 10 State Governments i.e. Andhra Pradesh, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Maharashtra, Odisha, Rajasthan and Uttarakhand. Completion of projects depends on many factors such as land acquisition, forestry & wild life clearances, shifting of services, construction of road over and road under bridges by road maintaining agencies etc. apart from availability of funds. As many of these factors are not within the control of Railways, it is not feasible to fix timelines for all the projects.**

**(c) & (d): During the last three years i.e. 2012-13, 2013-14 & 2014-15, 30 new line projects having a length of 3,196 Km have been included in Railway Budget. 5 of these new line projects fall fully/partly in the state of Uttar Pradesh, zone-wise details of which are given below:-**

<b>S. No.</b>	<b>Project name</b>	<b>Railway/ Zone</b>	<b>Anticipated Cost (in ₹ crore)</b>	<b>Status</b>
<b>1</b>	<b>Unchhar-Amethi</b>	<b>Northern</b>	<b>966</b>	<b>Final Location Survey has been completed, alignment finalized and land papers submitted to State Government. Requisite Government clearances have not been received.</b>
<b>2</b>	<b>Kapilvastu-Basti</b>	<b>North Eastern</b>	<b>954</b>	
<b>3</b>	<b>Anandnagar-Ghugli</b>	<b>North Eastern</b>	<b>468</b>	
<b>4</b>	<b>Faizabad-Lalganj via Raibareilly</b>	<b>Northern</b>	<b>1242</b>	
<b>5</b>	<b>Chola-Bulandshahar</b>	<b>Northern</b>	<b>288</b>	

**(e): Ministry of Railways has approached State Governments to form Joint Venture Companies (JVCs) jointly with Ministry of Railways to undertake mutually identified rail infrastructure projects for project development, resources mobilization and monitoring. 17 State Governments including the Government of Uttar Pradesh have come forward and consented for formation of JVCs with the Ministry of Railways. Memoranda of Understanding have been signed with Government of Maharashtra and Government of Odisha for formation of such JVCs in recent past.**